

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4465
ANSWERED ON:20.08.2010
WOMEN AND CHILD DEVELOPMENT SCHEMES
Ajnala Dr. Rattan Singh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of centrally-sponsored schemes for welfare of women and children under which the funds are being provided to State Governments/ Non- Governmental Organisations (NGOs) in the country; and

(b) the funds sanctioned, released and utilised by the State Governments/NGOs during each of the last three years and the current year, Scheme-wise, NGO-wise and State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : Under Centrally Sponsored Schemes of the Ministry of Women and Child Development for the welfare of women and children, funds are released to the State Governments on the basis of the pace of expenditure reported. The entitlement is finally worked out in accordance with the schematic norms and unspent / excess balance in a particular year is adjusted in the subsequent financial year. The details of funds released during 2007-08 and 2008-09 are given in the Annual Reports of the Ministry for the years 2008-09 and 2009-10 respectively, which are available in the Library of the Lok Sabha Secretariat. The details for the year 2009-10 and the current year are at annex.